

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:6446
ANSWERED ON:07.05.2013
ISSUING OF GAZETTE NOTIFICATION
Rathwa Shri Ramsinhbhai Patalbhai

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the posts of TVNCS/ANCS/ANES in Doordarshan are in Group A category for which gazette notifications are necessary;
- (b) if so, whether it is a fact that no notification was issued so far;
- (c) if so, the reasons therefor;
- (d) whether the gazette notification was issued in respect of producers who were regularized by the same order;
- (e) if so, whether the notifications were prepared in 1997 and 2009 but were not sent for publication; and
- (f) if so, whether their recruitment rules have not been prepared even after 21 years and if so, the reasons therefor and the steps proposed to be taken by the Government?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF INFORMATION & BROADCASTING (SHRI MANISH TEWARI)

(a) to (f): Prasar Bharati has informed that only the post of TV News Correspondents (TVNC) is in the pay-scale of Group 'A'. Producers belong to a different cadre. TVNCs/ TV Assistant News Correspondents (TVANCs)/ TV Assistant News Editors (TVANEs) were initially engaged in 1987 as 'Artists'. They were later declared regular temporary Government Servants in 1993, with effect from their date(s) of initial engagement. However, the Recruitment Rules for the post of TVNCs are still to be finalized as these are the subject of inter-departmental consultations. The concurrence of Department of Personnel & Training, the Union Public Service Commission and Ministry of Law is required before the gazette notification can be issued.